

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 136/2019

The 15<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Avinash Kishore Sahay,  
Age 59 years, Group "A"  
S/o Late Krishnanand Sahay,  
Principal Commissioner of Income Tax,  
47, C.H. Area, Jamshedpur,  
Pin Code – 831001. .. Applicant

(By Advocate : Shri Arvind Kumar with Shri Harshvardhan Sharma)

Versus

Union of India through:

1. Secretary,  
Department of Revenue,  
Ministry of Finance,  
North Block,  
New Delhi-110001.
  
2. Secretary,  
Department of Personnel and Training,  
Ministry of Personnel, Public Grievances and Pensions,  
North Block,  
New Delhi-110001.
  
3. Chairperson,  
Central Board of Direct Taxes,  
Ministry of Finance,  
North Block,  
New Delhi-110001. .. Respondents

(By Advocate : Shri Rajeev Kumar)

**ORDER (ORAL)****By Shri V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better O.A., in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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